

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †4123
TO BE ANSWERED ON- 28/03/2022

VANBANDHU KALYAN YOJANA

†4123. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a) the schemes being run in the country for the overall development of the tribal people;
- b) if so, the details thereof;
- c) whether the Vanbandhu Kalyan Yojana launched for the purpose of delivery of services to the tribal people is in currency;
- d) if so, the details of its functioning; and
- e) the details of work undertaken for the promotion and preservation of tribal cultural heritage under the Vanbandhu Kalyan Yojana in Chhattisgarh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Government has adopted integrated approach for welfare and development of tribal people across the country. Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) is a dedicated source of fund for provision of support for education, health, agriculture, livelihood, housing, drinking water & sanitation, employment generation, skill development, women and child development, preservation of cultural heritage etc. 40 Central Ministries / Departments apart from Ministry of Tribal Affairs (MoTA) has been mandated to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for overall tribal development. Details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House. State-wise details of total funds released for the welfare of tribals during the last three years under the STC of Central Ministries / Departments is at **Annexure - 1**. Details of funds allocated and spent by States / UTs under their Schemes for welfare and development of STs during 2018-19 to 2020-21 is at **Annexure 2**.

(c) & (d): Ministry of Tribal Affairs had launched the scheme of 'Vanbandhu Kalyan Yojana (VKY)' on 28.10.2014 for holistic development of tribal people across the country. During the financial year 2014-15, an amount of Rs. 100.00 crore was allocated under VKY. Out of the total budgetary allocation, an amount of Rs. 10.00 Crores were provided to each of the ten States having Schedule V areas as gap filling for carrying out activities commensurating the objective of the Scheme. During the financial year 2015-16, the gamut of the Scheme was extended to cover all the States having tribal population. Out of the total budgetary allocation to the tune of Rs. 200.00 Crore, funds were released to 21 States against their proposed activities. In 2016-17, token provision of Rs. 1.00 crore was released to State Government of Rajasthan. Since 2016-17, separate allocation of funds under VKY has been discontinued and it has been envisaged that the fund requirement under the VKY strategy will be fulfilled out of the TSP [now called as Schedule Tribe Component (STC) at central level] funds, which caters to sectoral development including support for education, health, power, roads, sanitation, water supply, livelihood etc.

During 2016-17 to 2020-21, the Vanbandhu Kalyan Yojna was in operation comprising of following component schemes with financial support given as under:

(Rs. in lakh)

S.No.	Name of the Scheme	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Development of Particularly Vulnerable Tribal Groups	33905.87	23949.28	25000.00	24999.01	14000.00
2.	Minimum Support Price for Minor Forest Produce	-	659.07	6538.30	1721.25	712.11
3.	Tribal Festivals, Research Information and Mass Education	469.00	401.00	2335.00	2323.00	900.00
4.	Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)	119502.23	134800.00	134500.00	134562.00	79499.32

Government has now approved 'Scheme for Development of Scheduled Tribes (Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)' for implementation during 2021-22 to 2025-26 with a total cost of Rs. 26135.46 crores which covers the following components:

S.No.	Name of the Scheme	Brief of the Scheme
1	Pre-Matric Scholarship	This scheme has the objective of supporting education of ST students in classes IX and X. Pre-Matric Scholarship Scheme was introduced with effect from 01.7.2012 for benefitting ST students in the pre-matric classes. Under the Scheme, an amount of ₹.5250 and ₹.2250 are provided annually to the hostellers and day scholars respectively. Besides, an amount of ₹.1000 and ₹.750 respectively are given for books and ad hoc grant annually. Parents' annual income limit for eligibility to scheme has been kept as ₹. 2.5 lakh per annum. Funding ratio for the scheme is at 75:25 for UT of Puducherry and all States, except states in North East (including Sikkim) and Hilly States of Uttarakhand, HP and UTs without legislature; 90:10 in case of States of North East (including Sikkim) and Hilly States of Uttarakhand, HP and UT of J&K and 100% Central share for UTs without legislature.
2	Post-Matric Scholarship Scheme	The scheme provides financial assistance to eligible ST students pursuing courses in recognized institutions. The parental income-limit for eligibility is ₹. 2.5 lakh per annum. The objective of this scheme is to support eligible ST students for pursuing education in post-secondary classes leading to higher education, including professional courses and, post-graduate degrees and academic research through financial assistance.
3	Support to Tribal Research Institutes	This scheme aims to strengthen the TRIs to carry out research, documentation, as well as training and capacity building activities and serve as a knowledge hub catering to overall tribal development. Tribal museums are also being established under this scheme. 100% grant is

		provided under the Scheme. This scheme aims to strengthen the TRIs with special regard to infrastructure, research, documentation, as well as training and capacity building activities along with the construction of Tribal museums.
4	Development of Particularly Vulnerable Tribal Groups (PVTGs)	While there are over 700 notified Scheduled Tribes in the country, 75 tribal communities have been at presently categorized as 'Particularly Vulnerable', for whom Conservation-cum-Development programmes are being implemented. This scheme adopts a habitat level development approach to improve the quality of life through intervention in housing, drinking water, education and health services, livelihood support, and cultural aspects.
5	Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)	The Scheme 'Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)' has the coverage of all States and UTs having notified ST population. It envisions to transform 36,428 villages having at least 50 % tribal population and 500 STs into model villages (adarsh gram) during 2021-22 to 2025-26 by way of appropriate convergence of resources available with Central Government Ministries / Department and State Government meant for Scheduled Tribes. The scheme intends to support creation and improvement of infrastructure facilities in identified villages in priority sectors like health and nutrition, drinking water and sanitation, education, road and telecom / mobile connectivity. The scheme has the provision to provide a sum of Rs. 20.38 lakh per village to the State Governments / UTs as 'gap-filling' for approved activities including administrative expenses.
6	Administrative Cost to States/ UTs for setting up PMU	The State PMU looks after all scheme and non-scheme initiatives under separate budgetary head within the Ministry and provide hand holding support to State PMUs.

Under the above mentioned schemes, various projects related to Education, Health & Sanitation, Drinking water, Agriculture, Animal Husbandry, Connectivity, Skill Development, Scholarship, promotion and preservation of tribal cultural heritage etc. are considered for approval followed by release of funds as per scheme guidelines and other relevant financial norms / instructions in vogue.

(e): MoTA extends support to the State Governments through centrally sponsored Scheme of 'Support to Tribal Research Institute (TRI)' including TRI, Chhattisgarh inter-alia for research & documentation activities and training & capacity building programmes, Organization of tribal festivals/ yatras for promotion of unique cultural heritage and for promoting tourism and organization of "exchange visits by tribals", so that the tribal culture practices, languages and ritual are preserved and disseminated.

Under this scheme, MoTA has sanctioned a project for setting up of tribal freedom fighters museums in different parts of our country including Chhattisgarh to acknowledge the heroic and patriotic deeds of tribal people who struggled against the Britishers and refused to be bowed down so that the coming generations may know how tribals were involved in making sacrifices for the nation:

(₹. In Crore)

S. N.	State	Location	Project Cost	MoTA Commitment	Fund Released
1	Chhattisgarh	Raipur	25.66	15.00	4.65

Annexure 1 referred in reply to part (a) & (b) of Lok Sabha Starred Question No. 4123 for 28.03.2022 by Shrimati Jyotsna Charandas Mahant regarding “Vanbandhu Kalyan Yojana”

State wise Central STC funds provided/released made in respect of State Government & Other State Agencies during last three years

(Amount in Crore)

S. No.	State	FY 2018-19			FY 2019-20			FY 2020-21		
		State G ovt.	Other State Agencies	Total	State G vt.	Other State Agencies	Total	State G ovt.	Other State Agencies	Total
1	Andaman And Nicobar Islands	0.00	12.16	12.16	0.00	2.85	2.85	0.00	16.70	16.70
2	Andhra Pradesh	865.61	78.20	943.81	818.55	172.65	991.20	599.23	186.16	785.39
3	Arunachal Pradesh	658.43	32.68	691.11	845.73	85.07	930.80	1008.97	91.64	1100.61
4	Assam	1062.93	80.14	1143.07	1484.71	326.50	1811.21	1033.45	191.33	1224.78
5	Bihar	459.46	36.98	496.44	584.21	153.40	737.61	549.40	179.17	728.57
6	Chandigarh	0.87	6.42	7.29	0.37	13.39	13.76	1.05	8.81	9.86
7	Chhattisgarh	1656.64	264.99	1921.63	1551.54	542.79	2094.33	1343.81	541.22	1885.03
8	Delhi	5.92	2004.56	2010.48	1.46	2045.10	2046.56	4.56	3914.57	3919.13
9	Goa	24.68	3.30	27.98	32.59	4.98	37.57	22.41	4.97	27.38
10	Gujarat	1313.56	151.79	1465.35	1338.01	502.57	1840.58	1354.77	596.62	1951.39
11	Haryana	37.05	25.02	62.07	15.07	13.16	28.23	23.54	16.30	39.84
12	Himachal Pradesh	188.16	23.80	211.96	324.51	56.57	381.08	170.12	48.96	219.08
13	Jammu And Kashmir	582.01	96.81	678.82	518.89	98.16	617.05	215.67	103.40	319.07
14	Jharkhand	1449.63	181.58	1631.21	1809.47	229.53	2039.00	1088.81	321.36	1410.17
15	Karnataka	644.55	32.93	677.48	840.28	193.91	1034.19	533.27	200.66	733.93
16	Kerala	175.68	47.52	223.20	105.29	49.00	154.29	158.88	51.71	210.59
17	Ladakh	0.00	0.00	0.00	0.00	0.14	0.14	0.00	19.25	19.25
18	Lakshadweep	0.00	3.21	3.21	0.00	8.38	8.38	0.00	7.79	7.79
19	Madhya Pradesh	3335.43	90.45	3425.88	3453.83	851.61	4305.44	3207.95	1116.11	4324.06
20	Maharashtra	1616.31	853.67	2469.98	1720.20	2426.58	4146.78	3186.05	3194.50	6380.55
21	Manipur	369.73	49.47	419.20	425.17	119.16	544.33	356.08	210.31	566.39
22	Meghalaya	582.05	16.21	598.26	650.87	96.18	747.05	785.54	149.49	935.03
23	Mizoram	577.96	26.52	604.48	719.08	62.40	781.48	642.62	108.95	751.57
24	Nagaland	668.50	78.24	746.74	768.93	117.93	886.86	899.06	190.06	1089.12
25	Odisha	2299.08	117.86	2416.94	2855.23	593.01	3448.24	3010.86	548.05	3558.91
26	Puducherry	1.84	1.75	3.59	1.76	2.61	4.37	0.77	2.01	2.78
27	Punjab	27.95	31.23	59.18	32.10	228.77	260.87	23.44	196.94	220.38

28	Rajasthan	2070.29	45.77	2116.06	2202.02	512.97	2714.99	1908.99	624.98	2533.97
29	Sikkim	107.52	26.80	134.32	106.82	63.36	170.18	65.61	38.30	103.91
30	Tamil Nadu	233.38	54.33	287.71	449.05	79.87	528.92	499.88	108.67	608.55
31	Telangana	588.09	208.80	796.89	846.34	435.69	1282.03	367.96	448.16	816.12
32	The Dadra And Nagar Haveli And Daman And Diu	0.00	43.26	43.26	0.00	61.10	61.10	16.88	63.95	80.83
33	Tripura	390.69	32.69	423.38	506.03	77.34	583.37	365.44	76.15	441.59
34	Uttar Pradesh	513.59	155.65	669.24	763.70	221.26	984.96	858.52	256.43	1114.95
35	Uttarakhand	151.36	20.36	171.72	129.38	33.31	162.69	201.79	38.59	240.38
36	West Bengal	1447.93	53.08	1501.01	1724.96	60.77	1785.73	1247.05	44.33	1291.38
	Total	24106.88*	4988.23*	29095.11*	27626.15*	10542.07*	38168.22*	25752.43*	13916.6*	39669.03*

* Provisional figures

Data Source – STCMIS portal

#Fund release for current year as on 28-Feb-2022.

State Government - Fund release to the State Government.

Other State Agencies - Fund release to other agencies in the State.

Annexure 2 referred in reply to part (a) & (b) of Lok Sabha Starred Question No. 4123 for 28.03.2022 by Shrimati Jyotsna Charandas Mahant regarding “Vanbandhu Kalyan Yojana”

Details of Allocation and Expenditure by different State Governments under State Tribal Sub – Plan/Schedule Tribe Component from 2018-19 to 2020-21

(Rs. in crore)

S. No.	States/UTs	FY 2018-19			FY 2019-20			FY 2020-21		
		Total State Outlay	STC Aln.	STC Exp.	Total State Outlay	STC Aln.	STC Exp.	Total State Outlay	STC Aln.	STC Exp.
1	Andhra Pradesh	89942.21	4176.61	3537.94	92696.81	4988.53	3281.46	104063.25	6570.16	4731.91
2	Andaman & Nicobar	4659.60	236.12	236.08	5029.16	130.03	127.65	3904.30	116.01	114.72
3	Assam	24232.00	1942.76	1857.51	25186.00	2056.32	1965.05	37827.00	1614.43	1086.89
4	Bihar	82269.22	1254.97	1067.59	102977.40	1194.28	1126.97	105262.34	1049.18	868.38
5	Chhattisgarh	77073.34	23329.55	17279.95	76546.17	22012.66	16422.09	95438.85	20919.60	4627.71
6	Dadra & Nagar Haveli and Daman & Diu	NR	13.77	13.77	NR	12.41	12.41	NR	17.45	0.71
7	Goa	16739.71	394.31	213.64	19548.69	454.28	227.86	10873.18	453.39	183.06
8	Gujarat	92102.00	13278.00	11744.00	106308.00	14567.00	12809.00	110529.00	14106.00	11120.53
9	Himachal Pradesh	6300.00	567.00	466.18	7100.00	639.00	639.00	7900.00	711.00	NR
10	Jharkhand	45619.60	19957.24	16156.61	49142.62	20886.15	16312.27	48924.94	20201.43	1119.87
11	Karnataka	209181.37	8614.04	7913.50	234153.00	7879.11	7227.59	237893.00	7814.78	7294.54
12	Kerala	29150.00	699.69	616.48	30610.00	866.26	504.36	27610.00	781.36	733.40
13	Madhya Pradesh	114789.51	27474.57	24237.38	139774.64	33466.66	26980.30	99029.67	24261.29	14993.91
14	Maharashtra	95000.00	8969.05	7274.14	99000.00	8531.00	6833.55	108000.00	8853.00	7415.42
15	Odisha	38944.79	5807.80	5321.75	46380.13	7374.29	6022.73	79974.26	14423.83	10647.59
16	Rajasthan	105703.91	14584.20	13576.47	111080.15	14981.24	13819.01	112362.73	15545.68	13784.39
17	Sikkim	1220.35	6.12	2.53	637.34	2.63	1.51	818.43	1.00	0.76
18	Tamil Nadu	55498.17	794.25	632.94	56849.96	1277.84	1015.84	64255.96	1299.47	1155.51
19	Telangana	104757.90	9693.12	6510.00	75263.24	7184.87	6357.84	104612.62	9771.28	7185.40
20	Tripura	5705.64	2368.31	1538.99	6205.25	2772.42	1794.55	6529.34	2573.98	777.22
21	Uttar Pradesh	499135.11	977.24	686.91	526809.21	1027.01	823.37	544454.24	1195.14	1163.78
22	Uttarakhand	47884.28	515.06	262.21	51145.29	516.54	302.93	53526.97	498.64	36.34
23	West Bengal	80190.14	6417.91	5129.63	89329.48	6287.53	5303.00	95203.74	8211.59	4338.17
	Total	1826098.84	152071.69	126276.19	1951772.54	159108.06	129910.34	2058993.83	160989.68	93380.21

Source: Information received from States/UTs. *Provisional figures, Aln: Allocation, Exp: Expenditure, NR: Not received.
